

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4173  
ANSWERED ON:19.02.2014  
EXPENDITURE LIMIT FOR ELECTIONS  
Owaisi Shri Asaduddin

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Election Commission has asked the Government to raise the expenditure limit for Lok Sabha and Assembly Elections;
- (b) if so, the details thereof;
- (c) whether the Government proposes to amend the Representation of Peoples Act, 1951 to this effect; and
- (d) if so, the time by which a final decision is likely to be taken?

**Answer**

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a): Yes, Madam. A proposal of the Election Commission to raise the expenditure limit for Lok Sabha and Assembly elections has been received on the 17<sup>th</sup> February, 2014.
- (b): The details of the suggestion made by the Election Commission to this effect are attached as Annexure.
- (c) and (d): The matter is being examined and a decision to this effect will be taken in due course in accordance with laid down procedure.